

ITEM NO.39

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).28711-28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 18/08/2011 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Nirnimesh Dube,Adv.

Mr. Abhishek Baid,Adv.

Mr. Ritesh Khare,Adv.

Mr. A.K. Prasad,Adv.

For Respondent(s)

Mr. Amit Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of the unserved respondents.
All the served respondents are granted four weeks time
for filing counter affidavit.

List the matter on 20.9.2011.

(SUNIL THOMAS)
Registrar